

(d) to (f). Does not arise.

[*Translation*]

UGC Assistance to Universities of Bihar

6021. SHRI BHOGENDR JHA: Will the PRIME MINISTER be pleased to refer to the reply given on 19 March, 1990 to SQ No. 81 Reg. UGC grants to Bihar Universities and Colleges and state:

(a) the reasons for releasing only one-fifth of the total approved allocation to K.S. Sanskrit University of Darbhanga, the only Sanskrit University in Bihar, and whether any increase is proposed during the current year;

(b) the present position with regard to grant to the six new Universities announced by the previous Government of Bihar;

(c) whether University Grants Commission has laid down any criteria regarding a time-bound academic session, examinations, results, teaching and total ban on individual tuitions by teachers of affiliated and recognised colleges: and

(d) if so, the position in regard to its implementation by various Universities in the State?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AN MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) According to the information furnished by the University Grants Commission, it had approved an allocation, of Rs. 72.62 lakhs for the K.S. Sanskrit university, Darbhanga for the Seventh Plan, of which grants amounting to Rs. 19 lakhs were released. The allocation of grants was mainly for building,

books and journals, equipment and for appointment of staff. UGC gives 100% grants for books, journals and equipment. Grants for buildings are on a sharing basis, and grants for staff are released on the condition that the State Government/University will take over the responsibility of maintenance of staff after the end of the Plan period. UGC has informed that while most of the grants for books, journals and equipment have been released, it has not been possible to release full grants for buildings because of inability of the State Government to meet the matching contribution. Grants for appointment of staff has not been released for want of concurrence of State Government to take over future liability. UGC has informed that they will release further grants during the current year if the above conditions are fulfilled.

(b): The University Grants Commission has not received any proposal from the State Government for financial assistance for these universities.

(c) and (d). The University Grants Commission has recently circulated guidelines of a model academic calendar to be followed by universities. These guidelines indicate the time-frame for the beginning of the academic year, last date for admissions, dates by which examinations should be completed and results should be declared. The academic calendar is required to be implemented from the academic session of 1990-91. UGC has also formulated a code of professional ethics which has been circulated to all the universities/colleges. The code provides that teachers should refrain from undertaking any other employment and commitment including private tuitions and coaching classes which are likely to interfere with their professional responsibilities.

Allocation to Maharashtra For 1990-91

6022. SHRI HARI SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state: